Name of the Corporate Debtor: SOLO METALS PRIVATE LIMITED; Date of Commencement of CIRP: 22.05.2019; List of Creditors as on: 21.11.2020 Annexure-3

	Annexure-3														
	Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C														
Sr.	Name of Creditor	Identificati Na	ature of	Details of Claim	Details of Claim admitted	Whether	%	Amount of	Amount of	Details of	Details of	Amount of any	Details of any		

S			Identificati on Number		Details of Claim received					Voting	Claim under		Security Interest	guarantee, if	mutual credit,	mutual credit,	claim	Claim not	Remarks, if any
					Date of Receipt	Amount Claimed	Date of admission/upd ation	Amount or claim	party?		Verification (Rs.)	Claim (Rs.)			debts etc may be set off against the	debts etc may be set off against the	Inadmissible	admitted	
L	1	State Bank of India		Secured FC		24,92,06,867		24,92,06,867	No	71.13	0	0	Annexure 3(A)	0	0	0	-	-	
ŀ																			
H																			-
F																			
			Total			24,92,06,867		24,92,06,867		71.13	0	0		0	0	0	0		

Annexure-3 A Security Details

Security Interest for the credit facilities granted By State Bank of India:

Working Capital Credit Facility

a) Primary security:

Hypothecation of all the current assets including inventory and book debts, both present and future. Including Hypothecation of finished goods, semi-finished, raw material and stores lying in the factory premises or elsewhere and all the present and future debts/ receivables (domestic/exports) and 1st charge on the entire Current assets of the company.

b) Collateral Security:

- 1. 2nd charge over fixed assets of the company including land & Building locating at 46/2 & 6/10/86/9/7,6/7,6/1 Bharat Fertilizer road Mauza Vasuri Khurd Wada Thane, Maharashtra.
- 2. EM of residential property situated at 603 PARAMOS vasant lawns voltas compound, pokhran road thane (west) Maharashtra in the name of Sh. Jawahar Singh Saroha admeasuring 1160 sq. ft.
- 3. EM of commercial property situated at 509 Avior, Nirmal Galaxy LBS Marg Near Johnson & Johnson Mumbai Mulund west, Maharashtra in the name of Solo metal Pvt Ltd.
- 4. Registered Mortgage of property situated at Khasra No 432. (4-16) & 433 (4-16) Quadipur Delhi (North West), Delhi-110036 in the name of GRS Ispat Co. Pvt. Ltd. Admeasuring 9 bigha & 12 biswa.

Personal Guarantee

- 1. Shri Saket Saroha
- 2. Shri Jawahar Singh Saroha

Corporate Guarantee

M/s GRS Ispat Co Pvt. Ltd.